



HARYANA LEGISLATIVE ASSEMBLY

VIIIth Session (August Session 2026)

Un-Starred Questions

1st September 2026

Total Question - 14

The Details of Officers/Officials Involved in Corruption

81 Ch. Aftab Ahmed (Nuh):

Will the Chief Minister be pleased to state: -

a) the district-wise details of officers/officials of the Home Department who were found involved in corruption cases during the period from January, 2015 to June, 2026 togetherwith the details thereof;

b) the action taken by the Government against the abovesaid officers/officials togetherwith the time taken for completion of the disciplinary/criminal proceedings;

c) whether any officer/official, after being found involved in corruption, continued to remain posted at the same place even after action was taken against him/her; if so, the reasons thereof; and

d) the details of the disciplinary and panel action taken against each such officer/official ?

The Number of Upgraded Government Schools

82 Smt. Pooja (Mullana):

Will the School Education Minister be pleased to state: -

a) the district-wise number of Primary, Middle, High and Senior Secondary Government Schools functioning in the State in the year 2014 and in 2025; and

b) the district-wise number of Government Schools upgraded from Middle to High School and High School to Senior Secondary School during the last five years?

The Steps Taken to Promote the Sale of Industrial Plots

83 Smt. Pooja (Mullana):

Will the Industries & Commerce Minister be pleased to state: -

a) the Industrial Area/Industrial Estate-wise number of industrial plots and unplotted land lying vacant for allotment as on 30th June, 2026 togetherwith the details thereof; and

b) the steps taken by the Government to promote the sale of the abovesaid industrial plots?

The Details of Allotment of Plots

84 Smt. Pooja (Mullana):

Will the Chief Minister be pleased to state: -

a) the category-wise, sector-wise and district-wise details of all residential, commercial, institutional or of any other category plots allotted by the Haryana Shehri Vikas Pradhikaran (HSVP) from 1st January, 2008 to 30th July, 2026 in the State togetherwith the details thereof; and

b) the details of all cases during the abovesaid period in which the extension period for construction, allotment period or possession period of the plots was extended togetherwith the reasons under which such extensions were

granted?

The Details of Security Provided due to Threats

85 Smt. Pooja (Mullana):

Will the Chief Minister be pleased to state: -

a) the details of the businessmen, public representatives and officers who were provided security by the Government due to threats from gangsters during the period from 1st January, 2025 to 31st July, 2026 in the State;

b) the district-wise details thereof togetherwith the names and designations of such persons to whom security has been provide;

c) the number of security personnel provided to each such person; and

d) whether the abovesaid security was provided at Government expense or on payment basis by the beneficiary togetherwith the details thereof?

To Open a Veterinary Hospital

86 Dr. Krishan Kumar (Bawal):

Will the Animal Husbandry & Dairying Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Hon,ble Chief Minister under Jan Samvad No. CMOFF/2023/031348 dated 26.10.2023, for the opning of a Veterinary Hospital in village Sanjarpur of Block Bawal in Bawal Assembly Constituency, but the same has not yet been opened;

b) whether there is any proposal under consideration of the Government to open a Veterinary Hospital in village Sanjarpur ; and

b) if so, the time by which the abovesaid Veterinary Hospital is likely to be opened?

To Open a New SDO Office

87 Sh. Anil Yadav (Kosli):

Will the Energy Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a new SDO Office of Dakshin Haryana Bijli Vitran Nigam at village Dahina; and

b) if so, the time by which the said SDO Office is likely to be opened?

To Make the Flour Mill Operational

88 Sh. Anil Yadav (Kosli):

Will the Cooperation Minister be pleased to state: -

a) whether it is a fact that the HAFED Flour Mill at village Jatusana, constructed at a cost of approximately ₹ 13.60 crore was inaugurated on 24 December 2025, but its commercial operation has not started so far; and

b) if so, the time by which the abovesaid Flour Mill is likely to be made operational?

To Start the Construction Work of the Stadium

89 Sh. Vikas Saharan (Kalayat):

Will the Minister of State for Sports be pleased to state: -

a) whether there is any proposal under consideration of the Government for construction of a modern sports stadium at Kalayat; if so, the present status thereof;

b) the time by which the construction work of the abovesaid Sports Stadium is likely to be started; and

c) if not, the reasons thereof?

To Construct a New Bus Stand

90 **Sh. Rajbir Fartia (Loharu):**

Will the Transport Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct a new bus stand in Bahal;
- b) if so, the present status of the abovesaid project;
- c) whether the administrative and financial approvals and tender process for the abovesaid project have been completed; and
- d) the time by which the construction work of the said bus stand is likely to be started and completed?

To Construct a Washroom in Ambedkar Bhawan

91 **Sh. Rajbir Fartia (Loharu):**

Will the Development & Panchayats Minister be pleased to state: -

- a) whether it is a fact that toilet and urinal facilities are not available at Ambedkar Bhawan/Chaupal situated in Ward No. 17 of Bahal;
- b) if so, whether there is any proposal under consideration of the Government to construct toilets and urinals in the abovesaid building;
- c) if so, the present status of the abovesaid proposal; and
- d) the time by which the abovesaid proposal is likely to be materialized?

To Start the Construction Work of Street

92 **Sh. Rajbir Fartia (Loharu):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that a street measuring approximately 200 feet in length and 30 feet in width in Trust Market in Behal is proposed to be constructed by the Government;
- b) if so, the present status of the abovesaid proposal;

c) whether administrative and financial approval for the abovesaid work has been accorded; and

d) the time by which the construction work of the said street is likely to be started and completed?

To Solve the Problem of Drinking Water

93 Sh. Rajbir Fartia (Loharu):

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that there is severe drinking water problem in villages, Devsar, Kikrala, Guresh, Dhani Silwali and other Dhanis in Siwani Block of Loharu Assembly Constituency;

b) if so, the action taken by the Government to provide adequate drinking water in the abovesaid villages and Dhanis;

c) whether there is any proposal under consideration of the Government for new drinking water schemes or strengthening of the existing water supply system in the abovesaid areas; and

d) the time by which the abovesaid problem is likely to be permanently resolved?

To Reconstruct/Renovate the Schools Building

94 Smt. Geeta Bhukkal (Jhajjar):

Will the School Education Minister be pleased to state: -

a) the steps taken by the Government for improvement, renovation or construction of new buildings of the following Government schools in Jhajjar Assembly Constituency: —

i. Government Girls Senior Secondary School, Bhadani;

ii. Government Girls Senior Secondary School, Bhirohar;

iii. Government School, Chhawani, Jhajjar City;

iv. Government Senior Secondary School, Guddha, Jhajjar;

v. Government Senior Secondary School, Bhurawas; and

b) whether it is a fact that funds have already been sanctioned for the improvement/construction/renovation work of the abovesaid schools but the work has not been started so far; if so, the reasons therefor?
